

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.417
IB/603/ND/2023

IN THE MATTER OF:

B. Khera financial Services Private Limited ... Applicant

Under Section 59 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anand M. Mishra, Adv.

For the ROC : Mr. Aakash Sharma, Adv., for ROC

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Anand Mishra, Learned Counsel for the Applicant is present. Learned Counsel for the RoC is present. Learned Counsel for the Applicant submitted that they already filed the written note, however the same is not on Board. Let steps be taken to cure the defects if any and upload the same on Board. List the matter on **05.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)